

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Cont.A 6 of 2019 in CP 17/NCLT/AHM/2016

IA 675 of 2019

IA 33 of 2017

IA 756 of 2019

IA 412 of 2018

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2020**

**Name of the Company:**

Bhupendra Patel & Ors.

V/s

Hotel Oasis (Surat) Pvt. Ltd. & Ors

**Section:**

Section 425 of the Companies Act, 2013

**ORDER**

Learned PCS Dhiren Dave appeared for the Petitioner.

No one appeared for the Respondent.

Matter stands adjourned to 09.09.2020

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 8th day of July, 2020.

SK

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**